

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.

No.HHC/GAZ/14-53/74-VI-

Dated Shimla, the 4th November, 2016.

NOTIFICATION

In pursuance to letter No.F.6/2016-SCA (I), dated 27.10.2016 of Registrar (Administration-I), Supreme Court of India, New Delhi, Hon'ble High Court of Himachal Pradesh has been pleased to extend the period of deputation of Shri Chirag Bhanu Singh, a member of H.P.Judicial Service in the cadre of District Judges/Additional District Judges, for a further period of one year from 10.11.2016.

**BY ORDER OF THE HON'BLE HIGH
COURT OF HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-VI- *28780-805*

Dated: 3.11.2016.

Copy forwarded to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Deputy Registrar-cum- Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
3. The Secretaries to the Hon'ble Judges, High Court of H.P., Shimla.
4. The Principal Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
5. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/ Central Project Coordinator, High Court of H.P., Shimla.
6. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
7. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division)/ Secretaries, District Legal Services Authorities/Mobile Traffic Magistrates/Civil Judges (Junior Division) in the State of H.P.
8. Sh. Chirag Bhanu Singh, Registrar, Supreme Court of India.
9. The Registrar, Hon'ble Lokayukta, H.P., Shimla.
10. All the Presidents, District Consumer Fora, Shimla, Mandi, Kangra at Dharamshala and Una.
11. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla and Dharamshala, H.P.
12. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
13. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
14. The Chairman, H.P. Waqf Tribunal, Kangra at Dharamshala.
15. The Accountant General (Audit), H.P., Shimla.
16. The Accountant General, (A & E). Shimla, H.P.
17. All the Deputy Commissioners/Superintendents of Police in H.P.
18. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
19. The Registrar (GAD)/Registrar (Establishment)/all the Additional Registrars, High Court of Himachal Pradesh, Shimla.
20. All the Deputy Registrars/Assistant Registrars/ Court Masters/Private Secretaries/Section Officers/ Chief Librarian/ Public Relation Officer/ Estate Officer/Protocol Officer, High Court of Himachal Pradesh, Shimla.
21. The District Treasury Officer, Capital Treasury, Shimla, H.P.
22. The Director of Estates, H.P., Shimla-171 002.
23. Personal file of the above named officer.
24. The Scientific Officer, NIC, High Court for uploading the same in the High Court website.
25. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
26. Guard file.

Registrar General